

ITEM NO.103

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6226/2023

MAHESH KUMAR SINGH & ORS.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

C.A. No. 6227-6228/2023 (III-A)

Date : 03-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Satya Mitra, AOR

For Respondent(s)

Mr. Avinash Tripathi, AOR  
Mr. Binay Kumar, Adv.  
Ms. Aaditya, Adv.  
Ms. Shweta Kumari, Adv.  
Ms. Pallavi Tiwari Adv.

Mr. Ajit Kumar Ekka, AOR  
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Civil Appeal No(s). 6226/2023

Respondent No.2 is duly represented.

Service is complete on respondent Nos.1, 3 and 4 but  
none has entered appearance.

Registry to process the matter for listing before the  
Hon'ble Court, as per rules. In the meantime, parties may  
file statement of case, if any.

contd...

**C.A. No. 6227-6228/2023**

Respondent Nos.2, 9 to 14, 21 & 22 are duly represented.

Service is complete on respondent Nos.1, 3 to 8, 15, 16, 17, 20, 23 & 25 but none has entered appearance.

Respondent Nos.18 & 19 have been deleted from the array of parties in terms of Hon'ble Judge in Chambers' order dated 02.09.2024.

Registry to process the matter for listing before the Hon'ble Court, as per rules. In the meantime, parties may file statement of case, if any.

**SUJATA SINGH**  
**Registrar**

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